

ITEM NO.21 Court 5 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).476/2021

SANJAY VERMA

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.148432/2021-STAY APPLICATION and IA  
No.148433/2021-GRANT OF BAIL )

Date : 10-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Siddhartha Dave, Sr. Adv.  
Ms. Indira Bhakar, Adv.  
Ms. Megha Karnwal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

List alongwith W.P(Cr1.)No.331/2020.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master